

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 3538
(TO BE ANSWERED ON THE 3rd April 2023)

**CONCESSION OR ASSISTANCE TO FARMER AND PRODUCER UNDER
KRISHI UDAN IN JHARKHAND**

3538. SHRI ADITYA PRASAD

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of airports in the State of Jharkhand from where flights for Krishi UDAN are available and whether there is any proposal to expand this network in the near future;
- (b) if so, the details thereof;
- (c) whether there is any scheme related to providing any concession or assistance in respect of category of farmer and producer in the fare structure of agricultural flights, if so, the details thereof; and
- (d) the number of flights scheduled to take the products of Jharkhand to the international markets, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) At present, Ranchi airport in Jharkhand is included under Krishi Udan Scheme. Krishi Udan is an ongoing Scheme and is reviewed from time to time in consultation with stakeholders. Details of perishable cargo tonnage handled for the last three years at Ranchi airport are as under:

FY	Perishable tonnage - (in MT)
2020-2021	260
2021-2022	470
2022-2023 (Apr-Feb)	741

(c) For facilitating and incentivising movement of agri-produce by air transportation, Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian Registered Freighters and P2C (Passenger-to-Cargo) Aircraft at its selected Krishi Udan airports.

(d) At present, Ranchi, Jamshedpur and Deogarh are three operational airports in Jharkhand. These airports have total average monthly aircraft movement of 1,787

to carry products from Jharkhand to the other parts of the country and further to international markets.
